IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No.17/2016

IN THE MATTER OF:

Manav Kumar Agarwal

.... APPLICANT / PETITIONER

Vs

Discovery Enterprises Pvt. Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 303(2)

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):- Mr. Rahul Sahay, Mr. Nikhil Ratti Kapoor, Advocates

For the Respondent(s):-Mr. Dhruv Gupta, Advocate

ORDER

On behalf of arguing counsel Mr. Arun Kathapalia a request for adjournment has been made for the second pass over. Special Bench has very matters and second pass over is not possible.

Accordingly, hearing is deferred to 09.03.2018.

(M. M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) MEMBER (JUDICIAL)